

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/4801/2026 BLAPL/1657/2026	GUNABANTA BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KOMNA PS /378 /2025 A.D.J.,NAWAPARA(Nuapada) SA/0000001/2026
2	D-BLAPL/4805/2026 BLAPL/1658/2026	PRAFULLA CHHATRIA @ PISI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /206 /2025 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000286/2025
3	D-BLAPL/4807/2026 BLAPL/1659/2026	HARA BADI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	JHARSUGUDA /405 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000041/2025
4	D-BLAPL/4760/2026 BLAPL/1660/2026	GUPTESWAR GOUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	/ /0 J.M.F.C.,KASHIPUR(Rayagada) 2(B)CC/0000005/2025
5	D-BLAPL/3383/2026 BLAPL/1661/2026	SHANKAR LUHAR VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	JONK /266 /2025 DIST. & SESSIONS JUDGE,NAWAPARA(Nuapada) ST/0000002/2026
6	D-BLAPL/4635/2026 BLAPL/1662/2026	KRUPA PANGI VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	CHITRAKONDA /103 /2025 A.D.J.,MALKANGIRI(Malkangiri) CT/0000106/2025
7	D-BLAPL/4848/2026 BLAPL/1663/2026	PRAVAKAR @ SRADHAKAR PARICHHA VS STATE OF ODISHA	MAHES DAS VS	CHAKAPADA PS /105 /2024 A.D.J.,BALLIGUDA(Kandhamal) ST/0000107/2024
8	D-BLAPL/4799/2026 BLAPL/1664/2026	GAYATRI JENA VS STATE OF ODISHA(EOW)	BHARAT BHUSAN ROUTRAY VS	EOW,BHUBANESWAR /5 /2025 PRESIDING OFFICER, DESIGNATED COURT CT/0000005/2025
9	D-BLAPL/4854/2026 BLAPL/1665/2026	JAGANNATH MISHRA VS STATE OF ODISHA	GHANASHYAM DASH VS	BRAMHA BARADA /212 /2025 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000349/2025
10	D-BLAPL/4953/2026 BLAPL/1666/2026	RAMAKRUSHNA SAHU VS STATE OF ODISHA	DAYANIDHI MISHRA VS	MOHANA /82 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000043/2024
11	D-BLAPL/5054/2026 BLAPL/1667/2026	MALLICK SAHID ALI VS STATE OF ODISHA	PRAVAS CHANDRA PANDA VS	Maitri Vihar PS /264 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000348/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/4816/2026 BLAPL/1668/2026	RAJEYA KENDRUKA VS STATE OF ODISHA	SK. ZAFARULLA VS	NARAYANPATNA /13 /2012 ASST. SESSION JUDGE,KORAPUT(Korap CT/0000159/2025
13	D-BLAPL/4711/2026 BLAPL/1669/2026	RATI RANJAN NAIK @ TEON VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CHAMPUA /345 /2025 A.D.J.,CHAMPUA(Kendujhar) Spl/0000005/2026
14	D-BLAPL/4363/2026 BLAPL/1670/2026	JITU @ SUBHRANSU KUMAR MANTRI VS STATE OF ODISHA	BIBUDHENDRA KUMAR RATH VS	BANKI /215 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000228/2025
15	D-BLAPL/4946/2026 BLAPL/1671/2026	KANHU CHARAN JENA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /564 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000300/2025
16	D-BLAPL/4952/2026 BLAPL/1672/2026	SIBA PADIAMI @ SHIBA PADIAMI VS STATE OF ODISHA	SARBESWAR SAHOO VS	MALKANGIRI /606 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000133/2024
17	D-BLAPL/4500/2026 BLAPL/1673/2026	SATHA ROUTRAY @ SATYA @ SATHIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /232 /2024 A.D.J.,KHURDA(Khordha) ST/0000010/2025
18	D-BLAPL/4669/2026 BLAPL/1674/2026	PRADIPTA BALIARSINGH @ FAKIRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 2ND A.D.J,KHURDA(Khordha) TR/0000106/2025
19	D-BLAPL/4127/2026 BLAPL/1675/2026	PRABHA MANDANGI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	SESHKHAL /73 /2025 A.D.J.,RAYAGADA(Rayagada) CT/0000070/2025
20	D-BLAPL/4451/2026 BLAPL/1676/2026	SUSANTA DAS @ KANKI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PURUSHOTTAMPUR /722 /2025 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000717/2025
21	D-BLAPL/4453/2026 BLAPL/1677/2026	ASUTOSH RANA @ JATI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PURUSHOTTAMPUR /722 /2025 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000717/2025
22	D-BLAPL/2762/2026 BLAPL/1678/2026	DINESH DIGAL VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000159/2025
23	D-BLAPL/2765/2026	SUBALA DEHURY	RASHMI RANJAN MISHRA	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/1679/2026	VS STATE OF ODISHA	VS	1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(KHURDA) TR/0000160/2025
24	D-BLAPL/2802/2026 BLAPL/1680/2026	AKASH MUKHI @ BADAL VS STATE OF ODISHA	NIBEDITA MOHANTY VS	BARIPADA TOWN /763 /2023 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M) CT/0001365/2023
25	D-BLAPL/4105/2026 BLAPL/1681/2026	BINOD SINGH VS STATE OF ODISHA	UMA SHANKAR PATEL VS	KUTRA /88 /2022 DISTRICT & SESSIONS JUDGE,SUNDERGARH ST/0000052/2023
26	D-BLAPL/3312/2026 BLAPL/1682/2026	JAGAR DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /491 /2025 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ga) GR/0000400/2025
27	D-BLAPL/4126/2026 BLAPL/1683/2026	GURUSA MANDANGI @ GUSHI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	SESHKHAL /73 /2025 A.D.J.,RAYAGADA(Rayagada) CT/0000066/2025
28	D-BLAPL/4121/2026 BLAPL/1684/2026	ABHIMANYU ROHIDAS VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	JHARSUGUDA SADAR /23 /2025 SPECIAL JUDGE (POCSO), JHARSUGUDA Spl/0000001/2025
29	D-BLAPL/4857/2026 BLAPL/1685/2026	TRILOCHAN PARIDA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /273 /2025 SPECIAL JUDGE (POCSO), BALASORE(B) Spl/0000341/2025
30	D-BLAPL/4872/2026 BLAPL/1686/2026	PARESH BISWAS VS STATE OF ODISHA	UMESH CHANDRA DORA VS	KALIMELA /301 /2025 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) GR/0000743/2025
31	D-BLAPL/4192/2026 BLAPL/1687/2026	PANCHAYA NAYAK VS STATE OF ODISHA	KEDARNATH SAHOO VS	KISHORENAGAR (ANUGUL) /168 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug) Spl/0000040/2024
32	D-BLAPL/4958/2026 BLAPL/1688/2026	ALIYASH MALI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) 2(A)CC/0000010/2025
33	D-BLAPL/4565/2026 BLAPL/1689/2026	BANTI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000405/2025
34	D-BLAPL/4637/2026 BLAPL/1690/2026	ANATHA BISWAL VS	RAKESH KUMAR SARANGI VS	RANPUR /277 /2025 A.D.J.,NAYAGARH(Nayagarh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/4755/2026 BLAPL/1691/2026	STATE OF ODISHA BISWARANJAN BEHURA VS STATE OF ODISHA	ARIJEET MISHRA VS	TR/0000150/2025 RAJNAGAR /243 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000308/2025
36	D-BLAPL/4829/2026 BLAPL/1692/2026	SASHIKANTA BEHERA VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS	/ /0 C.J.M.,BALASORE(Baleshwar) 2(B)CC/0000183/2025
37	D-BLAPL/4839/2026 BLAPL/1693/2026	SANJAY KUMAR PRADHAN @ SANJU VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /351 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000024/2024
38	D-BLAPL/4742/2026 BLAPL/1694/2026	SAMBARU NAYAK VS STATE OF ODISHA	TARINI PANIGRAHI VS	JEYPORE SADAR /119 /2024 A.D.J.,JEYPORE(Koraput) CT/0000076/2024
39	D-BLAPL/4939/2026 BLAPL/1695/2026	BABULU PANGI VS STATE OF ODISHA	SARBESWAR SAHOO VS	ORKEL /151 /2025 J.M.F.C., KUDUMULUGUMMA(Malkangiri) GR/0000197/2025
40	D-BLAPL/4666/2026 BLAPL/1696/2026	ARUP RANJAN JENA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	NANDIPADA /277 /2022 A.D.J.,ANANDAPUR(Kendujhar) ST/0000023/2023
41	D-BLAPL/4875/2026 BLAPL/1697/2026	BISWAJIT SARDAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /219 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000124/2025
42	D-BLAPL/4888/2026 BLAPL/1698/2026	KARTIKA @ KARTIK SETHI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	TIGIRIA /196 /2024 A.D.J.,ATHAGARH(Cuttack) ST/0000156/2024
43	D-BLAPL/4978/2026 BLAPL/1699/2026	BISUNATH MUNDA @ BISWANATH MUNDA VS STATE OF ODISHA	DEBABRATA DASH VS	PATNA /254 /2024 A.D.J.,KEONJHAR(Kendujhar) ST/0000009/2025
44	D-BLAPL/4979/2026 BLAPL/1700/2026	PAPUNA MAHAPATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	FATEGARH /283 /2025 J.M.F.C.,BHAPUR(Nayagarh) GR/0000272/2025
45	D-BLAPL/4982/2026 BLAPL/1701/2026	KASHINATH SAHOO @ SIPUN SAHU @ SIPU VS STATE OF ODISHA	ARIJEET MISHRA VS	JHARPOKHARIA /95 /2025 AD HOC ADDL.DIST. JUDGE (FTSC), BALASORE Spl/0000042/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/4877/2026 BLAPL/1702/2026	CHITRASEN DHARUA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PATNAGARH /156 /2024 A.D.J.,PATNAGARH(Balangir) SC/0000025/2024
47	D-BLAPL/4884/2026 BLAPL/1703/2026	KHAGA @ KHAGENDRA MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /601 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001191/2025
48	D-BLAPL/4987/2026 BLAPL/1704/2026	ABEDAN KUMAR VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	//0 SPECIAL JUDGE, KALAHANDI(Kalahandi)
49	D-BLAPL/4889/2026 BLAPL/1705/2026	KHAGA @ KHAGENDRA MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	2(A)CC/0000025/2025 SIMULIA /467 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001544/2025
50	D-BLAPL/4986/2026 BLAPL/1706/2026	SUNIL @ SUNIL GHADIA@ CHHOTU GHADIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SONEPUR /113 /2025 A.D.J.,SONEPUR(Sonepur) ST/0000001/2026
51	D-CMP/6771/2026 CMP/326/2026	SUDHIR CHARAN JENA VS NANDITA MOHANTY	NIRANJAN LENKA VS	// CIVIL JUDGE (SD),2ND COURT,CUTTACK
52	D-CMP/6409/2026 CMP/327/2026	PRAVAKAR SAHU VS RASANANDA DEHURY	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),ANGUL(Anugul) EC/0000012/2023
53	D-CMP/6803/2026 CMP/328/2026	ARUNA DAS @ ARUN DAS VS BHAGABAT DAS	ACHYUTANANDA PATTANAIAK VS	// CIVIL JUDGE (SD), BASUDEVPUR(Bhadrak)
54	D-CONTC/3368/2026 CONTC/1076/2026	SK.SAMSUL AREFIN VS DR.N.THIRUBALA NAIK, COMM-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR, KHORDHA	ADV. VS	// ()
55	D-CONTC/5394/2026 CONTC/1077/2026	SUBHADRA BEWA VS ASWATHY S., IAS	ADV. VS	// ()
56	D-CONTC/5740/2026 CONTC/1078/2026	PATTITAPABAN RATH VS PROF. DR NARASINGHA CHARAN PANDA, V.C. (I/C) CENTRAL UNIVERSITY OF ODISHA, KORAPUT	ADV. VS	// ()
57	D-CONTC/5745/2026	DR.BIRENDRA KUMAR SADANGI	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/1079/2026	VS	VS	0
		PROF. DR NARASINGHA CHARAN PANDA, V.C. (I/C) CENTRAL UNIVERSITY OF ODISHA, KORAPUT		//
58	D-CONTC/5746/2026	DR. MAYURI MISHRA	ADV.	//
	CONTC/1080/2026	VS	VS	0
		PROF. DR NARASINGHA CHARAN PANDA, V.C. (I/C) CENTRAL UNIVERSITY OF ODISHA, KORAPUT		//
59	D-CONTC/5881/2026	SANJAY KUMAR MAHARANA	ADV.	//
	CONTC/1081/2026	VS	VS	0
		S.K.KUMAR DAS, DIRECTOR OF ELEMENTARY EDUCATION, ORISSA		//
60	D-CONTC/47505/2025	BIJAYA KUMAR DAS	ADV.	//
	CONTC/1082/2026	VS	VS	0
		GIRISH S.N.,IAS		//
61	D-CONTC/5571/2026	ALOK KUMAR BHUTIA	ADV.	//
	CONTC/1083/2026	VS	VS	0
		DR. N.THIRUMALA NAIK, COMM. CUM SEC.,BHUBANESWAR		//
62	D-CONTC/5643/2026	PRABIR KUMAR DAS		//
	CONTC/1084/2026	VS	VS	0
		KIRANDEEP KAUR SAHOTA,IAS		//
63	D-CONTC/5652/2026	RAGHUNATH BEHERA	ADV.	//
	CONTC/1085/2026	VS	VS	0
		AMRIT RUTURAJ,IAS		//
64	D-CONTC/5901/2026	SAHIRA BIBI	ADV.	//
	CONTC/1086/2026	VS	VS	0
		NARENDRA KUMAR PAL, SUB INSPECTOR OF POLICE, LAXMISAGAR POLICE STATION, KHORDHA		//
65	D-CONTC/5905/2026	BINAPANI PATTNAIK	ADV.	//
	CONTC/1087/2026	VS	VS	0
		KALI PRASANNA MAHAPATRA, DIRECTOR OF HIGHER EDUCATION, GOVT. OF ODISHA		//
66	D-CONTC/6007/2026	AMBARISA SARANGI	ADV.	//
	CONTC/1088/2026	VS	VS	0
		ARVIND AGARWAL, I.A.S		//
67	D-CONTC/6009/2026	PRASANTA KUMAR DAS	ADV.	//
	CONTC/1089/2026	VS	VS	0
		DR.MRINALINI DARSWAL, IAS		//
68	D-CONTC/6155/2026	KRUSHNA CHANDRA MALLICK	ADV.	//
	CONTC/1090/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/6272/2026 CONTC/1091/2026	ER. SATYABRATA BEHERA, ENGINEER-IN-CHIEF (CIVIL), BHUBANESWAR TARANISEN PATRA VS CHANCHAL RANA, I.A.S	SURAJ MOHANTY VS	// // 0 //
70	D-CONTC/6796/2026 CONTC/1092/2026	MANJULA MOHANTA VS SHALINI PANDIT, I.A.S	ZIGMA SAHOO VS	// 0 //
71	D-CONTC/6203/2026 CONTC/1093/2026	DEVRAJ MOHANTY VS PARUL PATAWARI, IAS	ADV. VS	// 0 //
72	D-CONTC/6209/2026 CONTC/1094/2026	MIR ABDUL HAFIZ VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
73	D-CONTC/54094/2025 CONTC/1095/2026	PADMA CHARAN PARAMANIK VS MITALI PATRA, TAHASILDAR, TANGI	PRAVASH CHANDRA JENA VS	// 0 //
74	D-CONTC/4035/2026 CONTC/1096/2026	SANJUKTA XALXO VS INDRAMANI TRIPATHY, I.A.S	ADV. VS	// 0 //
75	D-CONTC/4869/2026 CONTC/1097/2026	KAMALAKANTA LAHA VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
76	D-CONTC/5041/2026 CONTC/1098/2026	BISWANATH DAS VS GIRISH S.N., I.A.S	ADYASIDHI MISHRA VS	// 0 //
77	D-CONTC/5869/2026 CONTC/1099/2026	LAXMIDHAR SWAIN VS DR. N.THIRUMALA NAYAK, I.A.S	SHASHANKA SHEKHAR PATRA VS	// 0 //
78	D-CONTC/6515/2026 CONTC/1100/2026	BHARAT BHUSAN SATPATHY VS CHITRA ARUMOGAM, I.A.S	ADV. VS	// 0 //
79	D-CONTC/6508/2026 CONTC/1101/2026	HRUDANANDA MALL VS CHITRA ARUMUGAM, IAS	AKSHYANGSHU SE. NANDY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/6601/2026 CONTC/1102/2026	M/S BABAMANI ROADWAYS AND BOREWELLS, ANGUL VS PRAKASH CHANDRA NAYAK,COMMER. (APPEALS), GST, CENTRAL EXCISE AND CUSTOMES, BHUBANESWAR	ADV. VS	// ()
81	D-CRLA/4081/2026 CRLA/193/2026	BIKRAM NARENDRASINGH VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BANAPUR P.S. /290 /2021 A.D.J.,KHURDA(Khordha) ST/0000107/2022
82	D-CRLA/4022/2026 CRLA/194/2026	MANTRI@RASHMIRANJAN ROUTARAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /239 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(KHURDA) TR/0000025/2026
83	D-CRLA/4551/2026 CRLA/195/2026	RAMANATH DAS VS STATE OF ODISHA(VIG.)	RAJAT KUMAR PANDA VS	SAMBALPUR VIGILANCE /33 /2002 SPL.JUDGE (VIG), SUNDERGARH(Sundergarh) CT/0000049/2003
84	D-CRLA/4862/2026 CRLA/196/2026	NABIN KUMAR SATPATHY VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	VIGILANCE PS (BERHAMPUR) /12 /2023 SPECIAL JUDGE (VIGILANCE), PHULBARI GR/0000002/2023
85	D-CRLA/4213/2026 CRLA/197/2026	DUKHABANDHU MOHAPATRA VS STATE OF ODISHA	AMLAN MOHANTY VS	MAHABIROD /177 /2024 SPECIAL JUDGE(POCSO), DHENKANAL Spl/0000040/2024
86	D-CRLLP/4847/2026 CRLLP/19/2026	STATE OF ODISHA VS SAGAR PRADHAN	PRADIPTA SATAPATHY, A.S.C VS	BHARATPUR PS /167 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR CT/0000353/2023
87	D-CRLLP/4532/2026 CRLLP/20/2026	STATE OF ODISHA VS PRADEEP KUMAR PRADHAN	PARTHA SARATHI NAYAK, A.G.A. VS	BOUDH /86 /2022 A.D.J.,BOUDH(Baudh) ST/0000045/2022
88	D-CRLLP/2533/2026 CRLLP/21/2026	BASANTI PALEI VS STATE OF ODISHA	LALATENDU KANUNGO VS	Bamapada (Industrial Area) /199 /2021 A.D.J.,BALASORE(Baleshwar) ST/0000133/2022
89	D-CRLLP/2535/2026 CRLLP/22/2026	BASANTI PALEI VS STATE OF ODISHA	LALATENDU KANUNGO VS	Bamapada (Industrial Area) /199 /2021 A.D.J.,BALASORE(Baleshwar) ST/0000019/2023
90	D-CRLLP/2537/2026 CRLLP/23/2026	BASANTI PALEI VS STATE OF ODISHA	LALATENDU KANUNGO VS	Bamapada (Industrial Area) /199 /2021 A.D.J.,BALASORE(Baleshwar) ST/0000225/2022
91	D-CRLLP/2539/2026	BASANTI PALEI	LALATENDU KANUNGO	Bamapada (Industrial Area) /199 /2021

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLLP/24/2026	VS STATE OF ODISHA	VS	A.D.J.,BALASORE(Baleshwar) ST/0000517/2023
92	D-CRLMC/4838/2026 CRLMC/557/2026	BHIKARI CHARAN PRAHARAJ VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	BHUBANESWAR VIGILANCE /38 /1999 AUTHORISED OFFICER, SPL. COURT, B CC/0000017/2011
93	D-CRLMC/4705/2026 CRLMC/558/2026	DHIREN KUMAR BARIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PATNA /59 /2009 A.D.J.,KEONJHAR(Kendujhar) ST/0000003/2016
94	D-CRLMC/4836/2026 CRLMC/559/2026	BIRANCHI NARAYANA CHOUDHARY VS STATE OF ODISHA	KURESH PRASAD DASH VS	KHAJURIPADA /132 /2025 A.D.J,PHULBANI(Kandhamal) ST/0000057/2025
95	D-CRLMC/4840/2026 CRLMC/560/2026	NRUSINGHA BEHERA @ NRUSINGHA CHARAN BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 JUDGE FAMILY COURT,KHURDA(Khordha) CRL.EXN/0000071/2025
96	D-CRLMC/4143/2026 CRLMC/561/2026	SUPRABHA CHOUDHURY VS STATE OF ODISHA	SURYANARAYAN PANIGRAHI VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0003712/2023
97	D-CRLMC/4211/2026 CRLMC/562/2026	SANJUKTA BISWAL VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /549 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0001144/2025
98	D-CRLMC/5031/2026 CRLMC/563/2026	BHARAT MALLICK VS STATE OF ODISHA	LINGARAJ MOHANTY VS	BALIPATNA /510 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0002289/2024
99	D-CRLMC/4843/2026 CRLMC/564/2026	MIRZA HARISHALI BAIG VS STATE OF ODISHA	SK BESARAT ALI VS	/ /0 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000109/2025
100	D-CRLMC/3649/2026 CRLMC/565/2026	UDIT NARAYAN PRADHAN VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	KHANDAGIRI P.S. /356 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000960/2024
101	D-CRLMC/4844/2026 CRLMC/566/2026	TRIDEV PANDA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M) ICC/0000177/2024
102	D-CRLMC/4699/2026 CRLMC/567/2026	SUDAM POLAI VS	ARIJEET MISHRA VS	/ /0 J.M.F.C,TALCHER(Anugul)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/4909/2026 CRLMC/568/2026	DHIRENDRA SAHU BIJAY KUMAR MOHANTA VS STATE OF ODISHA	ANUPAM RATH VS	ICC/0000081/2021 JASHIPUR /157 /2017 A.D.J.,KARANJIA(Mayurbhanj) ST/0000079/2025
104	D-CRLMC/4935/2026 CRLMC/569/2026	RAJENDRA KUMAR KHILAR VS STATE OF ODISHA	DAYANIDHI MISHRA VS	SAHADEV KHUNTA /311 /2018 S.D.J.M.,BALASORE(Baleshwar) CT/0002544/2018
105	D-CRLMC/4980/2026 CRLMC/570/2026	ADITYA DAS VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CUTTACK SADAR /458 /2023 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000962/2023
106	D-CRLMC/3873/2026 CRLMC/571/2026	PRASANT PATTANAIK@PRASANT PATTANAYAK@PRASANTA KUMAR PATTNAYAK VS STATE OF ODISHA	KMITAV TRIPATHY VS	MAHILA P.S.(BBSR) /18 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000176/2023
107	D-CRLMC/5166/2026 CRLMC/572/2026	MANOJ SAHU VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KOMNA PS /28 /2023 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000005/2023
108	D-CRLMP/4313/2026 CRLMP/220/2026	DR. BISWANATH PATTANAIK VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	LAXMISAGAR P.S. /359 /2025 () //
109	D-CRLMP/3749/2026 CRLMP/221/2026	BABITA PARIDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /290 /2021 () //
110	D-CRLMP/4614/2026 CRLMP/222/2026	DURGA PADHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHANUPALI /439 /2023 () //
111	D-CRLMP/3336/2026 CRLMP/223/2026	TEJASWINI KHAMARI@BAGHAR VS RIESH BAGHAR	AKSHAYA KUMAR SAHOO VS	//0 () //
112	D-CRLMP/4217/2026 CRLMP/224/2026	DEEPAK KUMAR DAS VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHANDAGIRI P.S. /949 /2025 () //
113	D-CRLMP/2166/2026 CRLMP/225/2026	V. SANTILATA RAJU VS STATE OF ODISHA	SIDDHANT SARANGI VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMP/2105/2026 CRLMP/226/2026	RANJU BEHERA VS STATE OF ORISSA	SANJIB KUMAR BHANJADEO VS	//0 () //
115	D-CRLMP/39705/2025 CRLMP/227/2026	BRAMHANANDA NAYAK VS JHLI SWAIN	BIJAYA KUMAR NAYAK (3) VS	// J.M.F.C.,BHAPUR(Nayagarh) CRMC/0000024/2025
116	D-CRLMP/4639/2026 CRLMP/228/2026	SANJIDA KHATOON VS STATE OF ODISHA	RABI NARAYAN PANDA VS	DHAMNAGAR /551 /2024 () //
117	D-CRLMP/5163/2026 CRLMP/229/2026	MV DEBI (IMO 9616735) VS UNION OF INDIA	SOUMYA JYOTI BISWAL VS	//0 () //
118	D-CRLMP/4713/2026 CRLMP/230/2026	JHARANA SAHOO VS STATE OF ODISHA	APARESH BHOI VS	// () //
119	D-CRLREV/4373/2026 CRLREV/153/2026	TARA SANTA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KHATIGUDA /88 /2013 A.D.J.,NAWARANGPUR(Nabarangapur) CRA/0000002/2023
120	D-CRLREV/4651/2026 CRLREV/154/2026	SAJAN KUMAR HATI VS STATE OF ODISHA	JULU KHANSAMA VS	BRAJARAJNAGAR /143 /2025 SPECIAL JUDGE (POCSO), JHARSUGUD Spl/0000056/2025
121	D-CRLREV/4912/2026 CRLREV/155/2026	RANJIT SAHOO @ RANJEET KUMAR SAHOO VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	//0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000007/2025
122	D-CRLREV/4955/2026 CRLREV/156/2026	SEKH RIYAJUDDIN VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHADRAK RURAL /830 /2025 S.D.J.M.,BHADRAK(Bhadrak) MIS.CASE/0000029/2026
123	D-CRP/5080/2026 CRP/3/2026	ANITA PADHIARI VS LAXMILATA PADHIARI	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2018
124	D-CRP/5969/2026 CRP/4/2026	TRINATH MOHAPATRA VS TPASWINI JOSHI @ MOHAPATRA	AKASH KUMAR PATTAJOSHI VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka CS/0000146/2024
125	D-EXP/1140/2026	KRISHNNA CHANDRA MISHRA	JITENDRA KUMAR MISHRA (2)	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	EXP/10/2026	VS COMMISSIONER-CUM-SECRETARY TO GOVT., REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA,BBSR	VS	() //
126	D-EXP/54531/2025 EXP/11/2026	SUDARSAN SETHI VS DIRECTOR,NATIONAL RURAL HEALTH MISSION,ODISHA	ADV. VS	// () //
127	D-FAO/6325/2026 FAO/80/2026	BINODINI GAHIR VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR Oa/0000214/2024
128	D-JCRLA/5151/2026 JCRLA/65/2026	BISWANATH KANHAR VS STATE OF ODISHA	ADV. VS	DASPALLA /310 /2023 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000016/2024
129	D-MACA/5981/2026 MACA/174/2026	SANU BINDHANI VS MANORANJAN BEHERA	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000098/2023
130	D-MACA/5988/2026 MACA/175/2026	KANHU CHARAN SAHOO VS KISHMAT ROURTRAY	PRADEEP KUMAR MISHRA VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000267/2018
131	D-MACA/6381/2026 MACA/176/2026	APARNA SENAPATI VS SAMAIRA CABS, NEW DELHI	BIJAYANANDA SAMANTARAY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000530/2020
132	D-MACA/6285/2026 MACA/177/2026	SUMIT@SUMEET KUMAR RAJUKA VS M/S. B.P. LOGISTICS, JHARKHAND	PRADEEP KUMAR MISHRA VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000456/2017
133	D-MACA/49871/2025 MACA/178/2026	MANAGER (LEGAL), M/S. LIBERTY VIDEOCON INSURANCE COMPANY LIMITED,KHORDHA VS LOVA DAS	ABDUL ALI KHAN VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsinghpur) Mac/0000177/2016
134	D-MACA/54700/2025 MACA/179/2026	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY .LTD.,SUNDARBA VS SUKANTI PALEI (DEAD)	PRAKASH KUMAR MOHANTY VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000038/2021
135	D-MACA/6712/2026 MACA/180/2026	GITANJALI NAG VS RANJIT SINGH	DEBASISH PATNAIK VS	// III MACT,JAJPUR(Jajapur) Mac/0000059/2014
136	D-MACA/54698/2025 MACA/181/2026	M/S.NEW INDIA ASSURANCE CO. LTD.,SAMBALPUR VS	PRAKASH KUMAR MOHANTY VS	// 1ST M.A.C.T.,BALANGIR(Balangir)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-MACA/5414/2026 MACA/182/2026	KOUSALYA NAIK DIVISIONAL MANAGER, (LEGAL), THE NEW INDIA ASSURANCE CO. LTD.,BHUBANESHWAR VS SANTOSH KUMAR SENAPATI	SWARNENDRA KUMAR GHOSE VS	Mac/0000061/2024 // IV MACT,PURI(Puri) Mac/0000071/2013
138	D-RPFAM/6267/2026 RPFAM/60/2026	MD. FURKAN VS SAKINA BIBI	RAJENDRA NARAYAN ROUT VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur) Crp/0000291/2024
139	D-RPFAM/6888/2026 RPFAM/61/2026	AKSHAYA KUMAR SUTAR VS PRACHI PADMA PANDA	SATYA SMRUTI MOHANTY VS	// JUDGE, FAMILY COURT, SAMBALPUR CMC/0000032/2021
140	D-RSA/54790/2025 RSA/80/2026	TULSI @ TULSIRAM PATEL VS SANTOSH SINGH PATEL	TAPOBANTA BARIK VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000012/2017
141	D-RVWPET/4748/2026 RVWPET/43/2026	UNION OF INDIA VS S. NARAYAN REDDY	SULOCHANA PATRO(C.G.C.) VS	// () //
142	D-RVWPET/3014/2026 RVWPET/44/2026	MAHARAJA SRIRAM CHANDRA BHANJA DEO UNIVERSITY,MAYURBHANJ VS DR. SHABNAM PARVEEN	SANJEEV UDGATA VS	// () //
143	D-RVWPET/3005/2026 RVWPET/45/2026	MAHARAJA SRIRAM CHANDRA BHANJA DEO UNIVERITY, MAYURBHANJ VS DR. BHOLANATH DASH	SANJEEV UDGATA VS	// () //
144	D-TRP(C)/6677/2026 TRP(C)/44/2026	LIJARANI DAS VS AJAY KUMAR DAS	ARIJEET MISHRA VS	// JUDGE, FAMILY COURT, BHADRAK(Bh) GMC/0000042/2025
145	D-TRP(C)/6678/2026 TRP(C)/45/2026	LIJARANI DAS VS AJAY KUMAR DAS	ARIJEET MISHRA VS	// JUDGE, FAMILY COURT, BHADRAK(Bh) CP/0000184/2025
146	D-WA/6066/2026 WA/291/2026	BERHAMPUR UNIVERSITY, GANJAM VS JUDHISTIR SAHU	RAMDAS ACHARY VS	// () //
147	D-WA/6568/2026 WA/292/2026	RUDRA PRASANNA MISHRA VS BANK OF BARODA, BBSR	SAYANTAN PANDA VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WA/6268/2026 WA/293/2026	STATE OF ODISHA VS SIBARAM DASH	DAYANIDHI LENKA,A.G.A VS	// 0 //
149	D-WA/5974/2026 WA/294/2026	SUJANA ROUT VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
150	D-WA/6318/2026 WA/295/2026	BERHAMPUR UNIVERSITY, GANJAM VS DR.SARAT CHANDRA MOHANTY	RAMDAS ACHARY VS	// 0 //
151	D-WA/5539/2026 WA/296/2026	SATYAJIT MAHAPATRA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
152	D-WA/6825/2026 WA/297/2026	SONY SIL VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
153	D-WA/5134/2026 WA/298/2026	ASHIS KUMAR SAMAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
154	D-WP(C)/6363/2026 WP(C)/5323/2026	AMRIT LAKRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
155	D-WP(C)/6427/2026 WP(C)/5324/2026	JAYANTI DAS VS UNION OF INDIA	DURGA PRASAD JENA VS	// 0 //
156	D-WP(C)/6387/2026 WP(C)/5325/2026	PRANAB KISHORE PATTNAIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
157	D-WP(C)/5801/2026 WP(C)/5326/2026	SRIKANTA BARIK @ SRIKANTA KUMAR BARIK VS REGISTRAR CIVIL COURT, ANGUL	NIRAJ KUMAR SETHI VS	// 0 //
158	D-WP(C)/6391/2026 WP(C)/5327/2026	NARASINGH PATRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
159	D-WP(C)/6109/2026	MUTIKA NILAMMA	PRASANNA KUMAR MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/5328/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/6349/2026 WP(C)/5329/2026	NIROD KUMAR SETHY VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
161	D-WP(C)/6444/2026 WP(C)/5330/2026	PHATIMA BEGAM VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// 0 //
162	D-WP(C)/6350/2026 WP(C)/5331/2026	DR.NIHAR RANJAN BISWAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
163	D-WP(C)/6498/2026 WP(C)/5332/2026	SWETAPADMA SAHOO VS THE COMMISSIONER CUM SECRETARY REVENUE AND DISASTER MANAGEMENT DEPARTMENT GOVT OF ODISHA, KHURDA	SANJAYA KUMAR DAS VS	// 0 //
164	D-WP(C)/6256/2026 WP(C)/5333/2026	DUNGEI MALLIK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
165	D-WP(C)/6357/2026 WP(C)/5334/2026	RAMAKRUSHNA KAR VS STATE OF ODISHA	BISWAJIT PARIDA VS	// 0 //
166	D-WP(C)/6410/2026 WP(C)/5335/2026	SATRUGHAN ROUL VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
167	D-WP(C)/6820/2026 WP(C)/5336/2026	KSHIROD KUMAR SUBUDHI VS AUTHORIZED OFFICER, CANARA BANK, CUTTACK	DEBA PRASAD TRIPATHY VS	// 0 //
168	D-WP(C)/6258/2026 WP(C)/5337/2026	SUBHASHREE PATNAIK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
169	D-WP(C)/6364/2026 WP(C)/5338/2026	TRILOCHAN KHUNTIA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
170	D-WP(C)/6773/2026 WP(C)/5339/2026	KSHIROD KUMAR SUBUDHI VS	DEBA PRASAD TRIPATHY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/6158/2026 WP(C)/5340/2026	AUTHORIZED OFFICER, CANARA BANK, CHOUDHURY BAZAR BRANCH, CUTTACK NILAMBAR KADRAKA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// // 0 //
172	D-WP(C)/6421/2026 WP(C)/5341/2026	M/S JASHODA MOTHER AND CHILD CARE PVT LTD., ANGUL VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	DEBASISH HAZRA VS	// 0 //
173	D-WP(C)/6260/2026 WP(C)/5342/2026	CH. BABU RAO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
174	D-WP(C)/6378/2026 WP(C)/5343/2026	ANJALIBALA NAYAK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
175	D-WP(C)/51034/2025 WP(C)/5344/2026	BIJAY KUMAR BEHERA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
176	D-WP(C)/6159/2026 WP(C)/5345/2026	MANDANGI KOTESWAR RAO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
177	D-WP(C)/2811/2026 WP(C)/5346/2026	SANTOSH KUMAR BISOYI VS STATE OF ODISHA	SANGRAM SENAPATI VS	// 0 //
178	D-WP(C)/1127/2026 WP(C)/5347/2026	DHANESWAR DAS VS STATE OF ODISHA	AJIT KUMAR PANDA VS	// 0 //
179	D-WP(C)/6380/2026 WP(C)/5348/2026	KHAGESWAR MOHAPATRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
180	D-WP(C)/6432/2026 WP(C)/5349/2026	SARBESWAR PANDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
181	D-WP(C)/6435/2026 WP(C)/5350/2026	SATYARANJAN DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/6397/2026 WP(C)/5351/2026	JANAK BAG VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
183	D-WP(C)/4154/2026 WP(C)/5352/2026	PRASANT KUMAR SETHI VS UNION OF INDIA	NIRANJAN MISHRA VS	// 0 //
184	D-WP(C)/6437/2026 WP(C)/5353/2026	BUDDHESWAR PAUL VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
185	D-WP(C)/6401/2026 WP(C)/5354/2026	BINATI MALLIK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
186	D-WP(C)/6478/2026 WP(C)/5355/2026	AKHYA KUMAR BAL VS STATE OF ODISHA	BISHNU PRASAD RATH VS	// 0 //
187	D-WP(C)/6348/2026 WP(C)/5356/2026	TOFANI SWAIN VS STATE OF ODISHA	 VS	// 0 //
188	D-WP(C)/4355/2026 WP(C)/5357/2026	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //
189	D-WP(C)/6565/2026 WP(C)/5358/2026	BHIKARI CHARAN DHAL VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
190	D-WP(C)/6404/2026 WP(C)/5359/2026	INDRAMANI MOHANTY VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
191	D-WP(C)/6480/2026 WP(C)/5360/2026	SASHIKALA BEHERA VS THE ADDL COMMISSIONER, ADDL REVISION COURT NO IV,BHUBANESWAR	SANTOSH KUMAR SAMANTARAY VS	// 0 //
192	D-WP(C)/6408/2026 WP(C)/5361/2026	SUDARSAN DEHURY VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
193	D-WP(C)/6573/2026	SURA PRASAD BARIK	SONALI PANDA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/5362/2026	VS COMMISSIONER CUM SECY., LAW DEPT., GOVT. OF ODISHA, BHUBANESWAR	VS	0 //
194	D-WP(C)/6482/2026 WP(C)/5363/2026	M/S PLANET HOSPITALITY SERVICES, BHUBANESWAR VS M/S HOTEL SURAJ PALACE, BHUBANESWAR	RAMESWAR ROUTH VS	// 0 //
195	D-WP(C)/6078/2026 WP(C)/5364/2026	SAHAJAN KHAN VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //
196	D-WP(C)/6511/2026 WP(C)/5365/2026	HEMANTA BEHERA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
197	D-WP(C)/6481/2026 WP(C)/5366/2026	PRANAB NARAYAN SARANGI VS STATE OF ODISHA	RAJEET ROY VS	// 0 //
198	D-WP(C)/6585/2026 WP(C)/5367/2026	PADMA JAGARANGA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
199	D-WP(C)/6557/2026 WP(C)/5368/2026	BIJAYINEE SARANGI VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
200	D-WP(C)/6120/2026 WP(C)/5369/2026	M/S.BAIKUNTHA NATH BARIK, CHARAMPA,BHADRAK VS PRINCIPAL COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	CHITTA RANAJAN DAS VS	// 0 //
201	D-WP(C)/6166/2026 WP(C)/5370/2026	PATIKA GURESHU @ P. GAIESU VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
202	D-WP(C)/6445/2026 WP(C)/5371/2026	SAMIR KUMAR NANDY VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
203	D-WP(C)/6347/2026 WP(C)/5372/2026	JITENDRA BARIK VS BRANCH-IN-CHARGE, HDB FINANCIAL SERVICES LTD., JAYADEB VIHAR, KHURDA	BHUBANESWAR DASH VS	// 0 //
204	D-WP(C)/6447/2026 WP(C)/5373/2026	M. D. SARDAR @ MAHAMMAD SARADARA VS	SOUBHAGYA SWAIN VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/6855/2026 WP(C)/5374/2026	STATE OF ODISHA TAPAN KUMAR PRADHAN VS	SATYA SHIVA DASH VS	// // ()
206	D-WP(C)/5030/2026 WP(C)/5375/2026	STATE OF ODISHA MALATI MALLIK VS	PRAFULLA KUMAR KAR VS	// // ()
207	D-WP(C)/6741/2026 WP(C)/5376/2026	STATE OF ODISHA SARMISTHA ACHARYA @ MISHRA VS	LINGARAJ MOHANTY VS	// // ()
208	D-WP(C)/6125/2026 WP(C)/5377/2026	THE AUTHORISED OFFICER, BANK OF BARODA, REGIONAL OFFICE, BHUBANESWAR PATIKA JYOTI VS	PRASANNA KUMAR MISHRA VS	// // ()
209	D-WP(C)/6126/2026 WP(C)/5378/2026	STATE OF ODISHA NIMALA JAGILI @ JAGILI NIMALA VS	PRASANNA KUMAR MISHRA VS	// // ()
210	D-WP(C)/6376/2026 WP(C)/5379/2026	STATE OF ODISHA SANTOSH KUMAR BEURA VS	SAROJA KANTA SAMAL VS	// // ()
211	D-WP(C)/6767/2026 WP(C)/5380/2026	STATE OF ODISHA BHASKAR SETHY VS	SOUMYA MISHRA VS	// // ()
212	D-WP(C)/5914/2026 WP(C)/5381/2026	STATE OF ODISHA GOBARDHAN MOHAPATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
213	D-WP(C)/6403/2026 WP(C)/5382/2026	STATE OF ODISHA LAXMAN CHANDRA ACHARYA VS	BIBHUTI BHUSAN NANDA VS	// // ()
214	D-WP(C)/6129/2026 WP(C)/5383/2026	COMMISSIONER OF POLICE, BHUBANESWAR CUTTACK PATIKA ARALLOW VS	PRASANNA KUMAR MISHRA VS	// // ()
215	D-WP(C)/6770/2026 WP(C)/5384/2026	STATE OF ODISHA BISWANATH SETHY VS	SOUMYA MISHRA VS	// // ()
		THE STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/6476/2026 WP(C)/5385/2026	ANUP DAS VS CENTRAL BOARD OF SECONDARY EDUCATION, BHUBANESWAR	BANSHIDHAR SATAPATHY VS	// 0 //
217	D-WP(C)/6154/2026 WP(C)/5386/2026	KADRAKA CHINNA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
218	D-WP(C)/5800/2026 WP(C)/5387/2026	DR.SURJYAKANT PANDA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
219	D-WP(C)/6801/2026 WP(C)/5388/2026	BISWAJIT NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
220	D-WP(C)/6808/2026 WP(C)/5389/2026	PRASANTA ROUT VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
221	D-WP(C)/6799/2026 WP(C)/5390/2026	BULU BARALA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
222	D-WP(C)/6312/2026 WP(C)/5391/2026	MAYADHAR DHARUA VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// 0 //
223	D-WP(C)/6806/2026 WP(C)/5392/2026	ASHOK DAS VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
224	D-WP(C)/6383/2026 WP(C)/5393/2026	ASST. GENERAL MANAGER, BANK OF INDIA, BHUBANESWAR MAIN BRANCH, BHUBANESWAR VS SUPERINTENDENT OF POLICE, CYBER CRIME AND ECONOMIC OFFENCES, UPD, BHUBANESWAR	DANESH KUMAR MISHRA VS	// 0 //
225	D-WP(C)/6800/2026 WP(C)/5394/2026	BISHNU CHARAN NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
226	D-WP(C)/6499/2026 WP(C)/5395/2026	MEERABAI BEHERA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
227	D-WP(C)/6845/2026	RAJENDRA NAYAK	SWAPNIL ROY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/5396/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/6514/2026 WP(C)/5397/2026	INDIAN MANAGEMENT AND TECHNICAL SOCIETY, BHUBANESWAR VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
229	D-WP(C)/6494/2026 WP(C)/5398/2026	RANJITA MAJHI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
230	D-WP(C)/6702/2026 WP(C)/5399/2026	SHRISRIKANTA KUMAR BEHERA VS STATE TAX OFFICER, CT AND GST, NAYAGARH	ITISHREE TRIPATHY VS	// 0 //
231	D-WP(C)/6869/2026 WP(C)/5400/2026	RANJITA KUMARI SWAIN VS STATE GOVT. OF ODISHA	NIHAL RATH VS	// 0 //
232	D-WP(C)/6472/2026 WP(C)/5401/2026	KRISHNA CHANDRA PRUSTY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
233	D-WP(C)/6490/2026 WP(C)/5402/2026	BIRENDRA NAIK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
234	D-WP(C)/6262/2026 WP(C)/5403/2026	SRIDEVI RAITO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
235	D-WP(C)/6484/2026 WP(C)/5404/2026	M/S.RATNA VEGETABLE AND CO.,BARAGARH VS THE COMMISSIONER COMMERCIAL TAX(C.T.) AND GOODS AND SERVICES TAX(G.S.T), CUTTACK	ABHILASH MISHRA VS	// 0 //
236	D-WP(C)/6269/2026 WP(C)/5405/2026	SUSHANTA KUMAR PATNAIK VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
237	D-WP(C)/6522/2026 WP(C)/5406/2026	BIJAYA KUMAR ROUT VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
238	D-WP(C)/6774/2026 WP(C)/5407/2026	BRAJA SETHY VS	SOUMYA MISHRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/6271/2026 WP(C)/5408/2026	THE STATE OF ODISHA PARAMANANDA DOBAI VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// // 0 //
240	D-WP(C)/6779/2026 WP(C)/5409/2026	DHUSASAN SETHY VS THE STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
241	D-WP(C)/6561/2026 WP(C)/5410/2026	M/S ACC LTD., PURI VS STATE OF ODISHA	KAJAL SAHOO VS	// 0 //
242	D-WP(C)/621/2026 WP(C)/5411/2026	M/S S. P ENTERPRISES VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA	ITISHREE TRIPATHY VS	// 0 //
243	D-WP(C)/6255/2026 WP(C)/5412/2026	JAYA PRAKASH BADATIYA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
244	D-WP(C)/6373/2026 WP(C)/5413/2026	GANESWAR ROUT VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //
245	D-WP(C)/1333/2026 WP(C)/5414/2026	RANJAN KUMAR MOHANTY VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
246	D-WP(C)/6811/2026 WP(C)/5415/2026	SANDHYARANI PANDA VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
247	D-WP(C)/5146/2026 WP(C)/5416/2026	GHANASHYAM MAHARANA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
248	D-WP(C)/6874/2026 WP(C)/5417/2026	RANJITA DHAL VS ORISSA LIFT IRRIGATION CORPORATION LTD., BHUBANESWAR	DR. BINODA KUMAR MISHRA VS	// 0 //
249	D-WP(C)/6835/2026 WP(C)/5418/2026	M/S. SIBA PRASAD PARIDA, CHARIGOAN, KENDRAPARA VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEW DELHI	ITISHREE TRIPATHY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/6343/2026 WP(C)/5419/2026	DEBA PRASAD SAHOO VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
251	D-WP(C)/6921/2026 WP(C)/5420/2026	M/S GOPAL ENTERPRISES, NAGPUR, MAHARASHTRA VS CHIEF COMMISSIONER OF COMMERCIAL TAX AND GST, ODISHA, CUTTACK	JITENDRA KUMAR PALEI VS	// 0 //
252	D-WP(C)/6513/2026 WP(C)/5421/2026	JAYANTI MAHANTY @ JAYANTI MOHANTY VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
253	D-WP(C)/5947/2026 WP(C)/5422/2026	LATA FATESINGH VS STATE OF ODISHA	BHARATI DASH VS	// 0 //
254	D-WP(C)/6923/2026 WP(C)/5423/2026	M/S. OORJITA PROJECTS PVT. LTD., BHUBANESWAR VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	ITISHREE TRIPATHY VS	// 0 //
255	D-WP(C)/6904/2026 WP(C)/5424/2026	PRAKASH RANJAN SOREN VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
256	D-WP(C)/6439/2026 WP(C)/5425/2026	BINOD BIHARI DAGAR VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
257	D-WP(C)/6663/2026 WP(C)/5426/2026	BHAMADEI BAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
258	D-WP(C)/6814/2026 WP(C)/5427/2026	MANOJ KUMAR BAHADUR VS STATE OF ODISHA	ASHIM KISHOR PAL VS	// 0 //
259	D-WP(C)/6960/2026 WP(C)/5428/2026	SAROJINI MOHANTY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //
260	D-WP(C)/6744/2026 WP(C)/5429/2026	CHAMELI ORAM VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
261	D-WP(C)/6685/2026	SASHIKANTA BEHERA	TUSAR KUMAR MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/5430/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/6901/2026 WP(C)/5431/2026	JAGANNATH NAYAK VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
263	D-WP(C)/6446/2026 WP(C)/5432/2026	SANAT KUMAR KARAN VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
264	D-WP(C)/6961/2026 WP(C)/5433/2026	BHUBAN BIHARI MOHANTY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //
265	D-WP(C)/5605/2026 WP(C)/5434/2026	SUJIT KUMAR PRADHAN VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
266	D-WP(C)/6442/2026 WP(C)/5435/2026	KARTIK CHANDRA BARIK VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
267	D-WP(C)/6451/2026 WP(C)/5436/2026	SHASHANKA SUR VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
268	D-WP(C)/6746/2026 WP(C)/5437/2026	AKHAYA KUMAR MALL VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
269	D-WP(C)/6290/2026 WP(C)/5438/2026	GHANASHYAM PANDA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
270	D-WP(C)/6448/2026 WP(C)/5439/2026	GAGAN KUMAR BEHERA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
271	D-WP(C)/6452/2026 WP(C)/5440/2026	MANOJ KUMAR JENA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
272	D-WP(C)/6975/2026 WP(C)/5441/2026	M/S NEELACHAL BUILD TECH AND RESORTS PRIVATE LIMITED VS	MANAS RANJAN BAUG VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/6959/2026 WP(C)/5442/2026	M/S JAYCEE HOUSING PRIVATE LIMITED V. BHASKAR RAO VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	// // ()
274	D-WP(C)/6450/2026 WP(C)/5443/2026	AJIT KUMAR NANDY VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// () //
275	D-WP(C)/6535/2026 WP(C)/5444/2026	BIBHUTI BHUSAN SWAIN VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// () //
276	D-WP(C)/49984/2025 WP(C)/5445/2026	PASHUPATI SHARMA VS REGISTERED OFFICE, HDFC BANK HOUSE, MUMBAI	DR. JANMEJAYA RAY VS	// () //
277	D-WP(C)/6536/2026 WP(C)/5446/2026	KAMADEV CHHOTRAY VS THE TAHASILDAR, BRAHMAGIRI, PURI	SATYA RANJAN MOHAPATRA VS	// () //
278	D-WP(C)/4079/2026 WP(C)/5447/2026	HARI KRUSHNA PATRO VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// () //
279	D-WP(C)/6757/2026 WP(C)/5448/2026	FORUM FOR INTEGRATED NATIONAL SECURITY, MUMBAI VS UNION OF INDIA	ISHWAR MOHANTY VS	// () //
280	D-WP(C)/6937/2026 WP(C)/5449/2026	RAJ KISHORE MOHANTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //
281	D-WP(C)/6433/2026 WP(C)/5450/2026	BALARAM PRADHAN VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// () //
282	D-WP(C)/6664/2026 WP(C)/5451/2026	RAJKUMAR CHINDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //
283	D-WP(C)/6460/2026 WP(C)/5452/2026	NALINI PRAVA MAHANTA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/6689/2026 WP(C)/5453/2026	ABHIMANYU RANA VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	// 0 //
285	D-WP(C)/6440/2026 WP(C)/5454/2026	PRUTHIRAJ RAY VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
286	D-WP(C)/4422/2026 WP(C)/5455/2026	M/S.SURENDRA KUMAR JETHY, CUTTACK VS THE CHIEF COMMISSIONER OF STATE TAX, ODISHA, CUTTACK	ADHIRAJ MOHANTY VS	// 0 //
287	D-WP(C)/7015/2026 WP(C)/5456/2026	CHITTA RANJAN SAHOO VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
288	D-WP(C)/6530/2026 WP(C)/5457/2026	RUKMANA BARIHA VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
289	D-WP(C)/6848/2026 WP(C)/5458/2026	KARTIKA PRADHAN VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
290	D-WP(C)/6933/2026 WP(C)/5459/2026	SANDHYARANI SETHI VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
291	D-WP(C)/6790/2026 WP(C)/5460/2026	KAILASH CHANDRA SAHOO VS CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	AJIT KUMAR ROY VS	// 0 //
292	D-WP(C)/6850/2026 WP(C)/5461/2026	UPENDRA BHOI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
293	D-WP(C)/6463/2026 WP(C)/5462/2026	KRUSHNA CHANDRA PRUSTY VS NARAYAN PRUSTY	SOMANATH NANDA VS	// 0 //
294	D-WP(C)/6786/2026 WP(C)/5463/2026	SANTOSH KUMAR NAIK VS AUTHORIZED OFFICE, PUNJAB NATIONAL BANK ASSET RECOVERY MANAGEMENT BRANCH (ARMB) CUTTACK	BISWAMBAR MOHANTY VS	// 0 //
295	D-WP(C)/6853/2026	MITU DAS	SWAPNIL ROY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/5464/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/6474/2026 WP(C)/5465/2026	HARI MARINE PVT.LTD.,BALESWAR VS THE NEW INDIA ASSURANCE COMPANY LTD.,MUMBAI	RUPESH KUMAR KANUNGO VS	// 0 //
297	D-WP(C)/6711/2026 WP(C)/5466/2026	RAGHUNATH SWAMY BIJE NIMAKHANDI, GANJAM VS COMMISSIONER OF ENDOWMENTS, ODISHA, BHUBANESWAR	GOPINATH MISHRA VS	// 0 //
298	D-WP(C)/6479/2026 WP(C)/5467/2026	M/S.SUVRANSU ROUT, BARAGARH VS THE COMMISSIONER, COMMERCIAL TAX (C.T.) AND GOODS AND SERVICES TAX (G.S.T.), CUTTACK	ABHILASH MISHRA VS	// 0 //
299	D-WP(C)/6859/2026 WP(C)/5468/2026	DIKSHIT KUMAR ROUT VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
300	D-WP(C)/6303/2026 WP(C)/5469/2026	PURNA CHANDRA DAS VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
301	D-WP(C)/5793/2026 WP(C)/5470/2026	SAGAR DASH VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
302	D-WP(C)/6512/2026 WP(C)/5471/2026	MAMATA MALLIK VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //
303	D-WP(C)/6713/2026 WP(C)/5472/2026	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
304	D-WP(C)/7004/2026 WP(C)/5473/2026	KHIROD KUMAR CHOUDHURY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
305	D-WP(C)/6686/2026 WP(C)/5474/2026	SMRUTI RANJAN MOHANTY VS CHIEF GENERAL MANAGER, STATE BANK OF INDIA, BBSR	BIGYAN KUMAR SHARMA VS	// 0 //
306	D-WP(C)/6572/2026 WP(C)/5475/2026	BRUNDABAN JENA VS	SIDHARTHA MISHRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/7009/2026 WP(C)/5476/2026	STATE OF ODISHA SANJUKTA MISHRA VS	SAMEER KUMAR DAS VS	// // ()
308	D-WP(C)/5966/2026 WP(C)/5477/2026	STATE OF ODISHA L GOPAL RAO VS	SAROJ KUMAR PADHY VS	// // ()
309	D-WP(C)/6431/2026 WP(C)/5478/2026	STATE OF ODISHA SHAIK IBRAHIM VS	AMIT KUMAR SAHU VS	// // ()
310	D-WP(C)/6688/2026 WP(C)/5479/2026	STATE OF ODISHA SIDDHARTHA SHANKAR MAHAKHUD VS	TRILOCHAN NANDA VS	// // ()
311	D-WP(C)/6468/2026 WP(C)/5480/2026	STATE OF ODISHA ALEKHA PRASAD BEHERA VS	ASHOK DAS VS	// // ()
312	D-WP(C)/6459/2026 WP(C)/5481/2026	THE STATE OF ODISHA HEMANTA KUMAR DAS VS	RAMA CHANDRA JENA VS	// // ()
313	D-WP(C)/6469/2026 WP(C)/5482/2026	STATE OF ODISHA PABITRA ROUSTRAY VS	TIGMANSHU PATNAIK VS	// // ()
314	D-WP(C)/6879/2026 WP(C)/5483/2026	STATE OF ODISHA RINA BEHERA VS	NIHAL RATH VS	// // ()
315	D-WP(C)/6827/2026 WP(C)/5484/2026	STATE OF ODISHA JASHOBANTA NAYAK VS	ASHIM KISHOR PAL VS	// // ()
316	D-WP(C)/6470/2026 WP(C)/5485/2026	STATE OF ODISHA ODISHA BEEDI SHRMIK MAHASANGHA, DHENKANAL VS	ABHILASH MISHRA VS	// // ()
317	D-WP(C)/6521/2026 WP(C)/5486/2026	UNION OF INDIA SUBHASHREE PARIDA VS	LAXMI PRASAD DWIVEDY VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/6863/2026 WP(C)/5487/2026	SITA MAJHI VS STATE OF ODISHA	NIRANJAN HOTA VS	// 0 //
319	D-WP(C)/6696/2026 WP(C)/5488/2026	RAGHUNATH KHAMARI VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //
320	D-WP(C)/5786/2026 WP(C)/5489/2026	SANKAR MOHARANA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
321	D-WP(C)/6548/2026 WP(C)/5490/2026	MANORANJAN MOHAPATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
322	D-WP(C)/6287/2026 WP(C)/5491/2026	NARENDRA KU. DEHURY VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
323	D-WP(C)/6695/2026 WP(C)/5492/2026	NIRANJAN SABAR VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
324	D-WP(C)/6620/2026 WP(C)/5493/2026	MITU DASH VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
325	D-WP(C)/6920/2026 WP(C)/5494/2026	JAYALAXMI PUHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
326	D-WP(C)/6465/2026 WP(C)/5495/2026	NIGAMA PRIYA PANDA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
327	D-WP(C)/6487/2026 WP(C)/5496/2026	GANESWAR MAJHI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
328	D-WP(C)/6934/2026 WP(C)/5497/2026	NIRANJAN JENA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
329	D-WP(C)/6792/2026	M.D. NAZEER @MAHAMMAD NAJIR	AMIT KUMAR SAHU	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/5498/2026	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/6471/2026 WP(C)/5499/2026	PRABHUDATTA MOHAPATRA VS ETISHREE PANDA	ANIMESH SINGH VS	// () //
331	D-WP(C)/6414/2026 WP(C)/5500/2026	M/S. KAMALESWAR ENTERPRISES, ANGUL VS DIRECTOR OF INDUSTRIES ODISHA, CUTTACK	SANGRAM MISHRA VS	// () //
332	D-WP(C)/6751/2026 WP(C)/5501/2026	CHINMAYEE SETHI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// () //
333	D-WP(C)/7047/2026 WP(C)/5502/2026	SANJEEV KUMAR MOHANTY VS UNION OF INDIA	ARUPANANDA GOSWAMY VS	// () //
334	D-WP(C)/6752/2026 WP(C)/5503/2026	PARIMAL DAS VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// () //
335	D-WP(C)/6794/2026 WP(C)/5504/2026	THAKUR SINGH MAHAPATRA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// () //
336	D-WP(C)/6716/2026 WP(C)/5505/2026	SANJAY KUMAR CHHURIA VS REGISTRAR OF COOPERATIVE SOCIETIES, BHUBANESWAR	ALOK KUMAR MOHAPATRA VS	// () //
337	D-WP(C)/6591/2026 WP(C)/5506/2026	SOUDAMINI PRADHAN VS STATE OF ORISSA	MANAS PATI VS	// () //
338	D-WP(C)/6787/2026 WP(C)/5507/2026	SHAIK IRFAN ALLI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// () //
339	D-ABLAPL/3459/2026 ABLAPL/2155/2026	LAXMIDHAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
340	D-ABLAPL/4793/2026 ABLAPL/2156/2026	BRUNDABANA BEHERA VS	BHABANI SHANKAR DASPARIDA VS	MANAMUNDA /186 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/4469/2026 ABLAPL/2157/2026	STATE OF ODISHA BANTY @ AKASH SAMANTRAY VS STATE OF ODISHA	DEBASNAN DAS VS	// PARADEEP /202 /2024 () //
342	D-ABLAPL/4900/2026 ABLAPL/2158/2026	PARAMANANDA SAMAL VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KHARABEL NAGAR P.S. /266 /2025 () //
343	D-ABLAPL/4653/2026 ABLAPL/2159/2026	MITHUN BHUYAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHANJANAGAR /1262 /2024 () //
344	D-ABLAPL/4892/2026 ABLAPL/2160/2026	DAYANIDHIA NAHAK @ NAIK VS STATE OF ODISHA	ARUNA KUMAR NAYAK VS	NAYAGARH SADAR /14 /2026 () //
345	D-ABLAPL/4896/2026 ABLAPL/2161/2026	SANJEEB KUMAR SAHU @ SIPU SAHU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /424 /2025 () //
346	D-ABLAPL/4886/2026 ABLAPL/2162/2026	FIROJA BEGUM VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /24 /2026 () //
347	D-ABLAPL/4898/2026 ABLAPL/2163/2026	JAGANNATHA @ JAGANNATH BISWAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ATHAMALLIK /17 /2026 () //
348	D-ABLAPL/4901/2026 ABLAPL/2164/2026	MD. AFRID RAJA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	LAIKERA /53 /2026 () //
349	D-ABLAPL/4887/2026 ABLAPL/2165/2026	SRIKANTA @ BENUDHAR PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /40 /2026 () //
350	D-ABLAPL/4890/2026 ABLAPL/2166/2026	KANHAIYA LAL GOLCHHA VS STATE OF ODISHA	KULDEEP MOHANTY VS	RAGHUNATHPALI /372 /2025 () //
351	D-ABLAPL/4252/2026 ABLAPL/2167/2026	GANDHILAL SUNANI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /396 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/4627/2026 ABLAPL/2168/2026	SNEHALATA MOHANTY VS STATE OF ODISHA(VIG.)	MANAS KUMAR CHAND VS	CUTTACK VIGILANCE /38 /2025 () //
353	D-ABLAPL/4448/2026 ABLAPL/2169/2026	DHIRENDRA KUMAR NATH VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	GONDIA /284 /2025 () //
354	D-ABLAPL/4646/2026 ABLAPL/2170/2026	BODHISATWA PANDA VS STATE OF ODISHA	ABHISHEK MOHANTY VS	TANGARPALI /26 /2026 () //
355	D-ABLAPL/4903/2026 ABLAPL/2171/2026	SWASTI SWARUP VS STATE OF ODISHA	ASHOK SASMAL VS	/ /0 () //
356	D-ABLAPL/4863/2026 ABLAPL/2172/2026	MADHAB DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	/ /0 DISTRICT & SESSIONS JUDGE ,PHULBA 2(A)CC/0000001/2026
357	D-ABLAPL/4904/2026 ABLAPL/2173/2026	SUNIL NAIK @ SUNIL KUMAR NAIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	MANAMUNDA /25 /2026 () //
358	D-ABLAPL/3898/2026 ABLAPL/2174/2026	BISWABHUSAN SAMANTASINHAR @ BISWABHUSAN SAMAMTASINGHAR VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	NIRAKARPUR /14 /2026 () //
359	D-ABLAPL/4921/2026 ABLAPL/2175/2026	BHAGABAN KULDIP VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SUNABEDA /113 /2025 () //
360	D-ABLAPL/4926/2026 ABLAPL/2176/2026	BHARAT NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /1193 /2025 () //
361	D-ABLAPL/4959/2026 ABLAPL/2177/2026	SARADA PRASANA SWAIN VS STATE OF ODISHA(VIG.)	SAMVIT MOHANTY VS	/ /0 () //
362	D-ABLAPL/4859/2026 ABLAPL/2178/2026	SUSHANTA BEHERA @ RAJU VS STATE OF ODISHA	AMITABH NAIK VS	KHURDA MODEL /377 /2025 () //
363	D-ABLAPL/4927/2026	BHARAT NAIK	CHIRANJIB ROUT	TALCHER TOWN /1229 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/2179/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/4861/2026 ABLAPL/2180/2026	MUNA DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	REMUNA /32 /2026 () //
365	D-ABLAPL/4929/2026 ABLAPL/2181/2026	JHUNA @ NIRMALA PATRA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BANSADA /40 /2026 () //
366	D-ABLAPL/3769/2026 ABLAPL/2182/2026	KASHIA @ KASHINATH JENA VS STATE OF ODISHA	ASHUTOSH MALLIK VS	BADACHANA /14 /2026 () //
367	D-ABLAPL/4544/2026 ABLAPL/2183/2026	JANATHAN BADA Seth @ JANATHAN BADSETH VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	TUMUDIBANDHA /88 /2025 () //
368	D-ABLAPL/4763/2026 ABLAPL/2184/2026	SK LUKMAN VS STATE OF ODISHA	BHARAT JALLI VS	DAITARI /107 /2025 () //
369	D-ABLAPL/4730/2026 ABLAPL/2185/2026	BISWOJIT TARAI VS STATE OF ODISHA	KARUNAKAR GAYA VS	MAHAKALPARA /40 /2026 () //
370	D-ABLAPL/4931/2026 ABLAPL/2186/2026	RAJENDRA BISWAL @ RAJENDRA KUMAR BISWAL VS STATE OF ODISHA	MOHAN CHARAN BEHERA VS	NARLA /20 /2026 () //
371	D-ABLAPL/4562/2026 ABLAPL/2187/2026	MD. JABIR @ JABIR MOHAMMED @ BABU MISTRI VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	PIPLI /140 /2022 () //
372	D-ABLAPL/4748/2026 ABLAPL/2188/2026	CHHABIRANI MALLIK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	SINGLA /45 /2026 () //
373	D-ABLAPL/4962/2026 ABLAPL/2189/2026	SOLEI @ SOLEMAN KHAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TIGIRIA /134 /1999 () //
374	D-ABLAPL/4963/2026 ABLAPL/2190/2026	CHANDRA SEKHAR MALIK @ MALLICK VS	ARIJEET MISHRA VS	NIKIRAI /12 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/465/2026 ABLAPL/2191/2026	STATE OF ODISHA AMULYA KUMAR LENKA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// CHAULIAGANJA /624 /2025 ()
376	D-ABLAPL/4966/2026 ABLAPL/2192/2026	STATE OF ODISHA BIMAL KANTA SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// MARSHAGHAI /42 /2026 ()
377	D-ABLAPL/5003/2026 ABLAPL/2193/2026	STATE OF ODISHA TAPAN NAYAK @ TAPAN KUMAR NAYAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// BASTA /89 /2026 ()
378	D-ABLAPL/4964/2026 ABLAPL/2194/2026	STATE OF ODISHA HAPINA @ HAPPY MOHANTY @ SIDDHARTHA MOHANTY VS STATE OF ODISHA	JAYADEBA BEHERA VS	// KHANDAGIRI P.S. /94 /2026 ()
379	D-ABLAPL/5005/2026 ABLAPL/2195/2026	STATE OF ODISHA SEKH LALU @ SK. LALU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// BALIAPAL /74 /2026 ()
380	D-ABLAPL/4967/2026 ABLAPL/2196/2026	STATE OF ODISHA ARUN KUMAR SAHU @ MANTU SAHOO VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// TELKOI /322 /2025 ()
381	D-ABLAPL/5010/2026 ABLAPL/2197/2026	STATE OF ODISHA AJAYA @ AJAYA KUMAR SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// RAGHUNATHPALI /810 /2025 ()